

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 5105
TO BE ANSWERED ON 27TH MARCH, 2018

SUBSIDY ON SUGAR

5105. SHRI Y.S. AVINASH REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether it is a fact that the Government has recently withdrawn subsidy being given on sugar, if so, the details thereof and the reasons therefor;
- (b) whether the Government has received any representation from any State to continue the subsidy being given on sugar;
- (c) if so, the details thereof and the action taken thereon; and
- (d) the stand of the Government in this regard?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Earlier, sugar subsidy was extended to the targeted population covering Below Poverty Line (BPL) population and all the population of North Eastern States/ Special Category States/ Hilly States and Island Territories. Now, the National Food Security Act (NFSA), 2013 is being universally implemented in the country. There is no identified category of BPL under the NFSA. However, the Antyodaya Anna Yojana (AAY) beneficiaries are clearly identified. The Government of India has reviewed the Sugar Subsidy Scheme and decided to continue it for AAY families. The Central Government is reimbursing a fixed subsidy of Rs. 18.50 per kg @ 1 Kg per month per AAY families to participating States/UTs.

(b), (c) & (d): The State Governments/UT Administrations of Maharashtra, Tamil Nadu, Sikkim, Manipur, Uttarakhand, Uttar Pradesh, Jammu & Kashmir, Assam, Delhi and Andaman & Nicobar Island have requested for continuation of earlier sugar subsidy scheme. The issue of continuance of the same has been considered by the Central Government and it has been decided to continue the sugar subsidy scheme with coverage to AAY families only